

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2440
TO BE ANSWERED ON- 13/12/2021

NSTFDC

2440. SHRI VINCENT H. PALA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the financial support provided to tribal entrepreneurs by the National Scheduled Tribes Finance and Development Corporation (NSTFDC), State-wise;
- (b) the number of tribal entrepreneurs from the North Eastern Region registered with the Ministry, State-wise; and
- (c) the schemes implemented and steps taken by the Government for providing support to tribal entrepreneurs in the North Eastern Region?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

- (a): National Scheduled Tribes Finance and Development Corporation (NSTFDC), under the Ministry of Tribal Affairs is an apex organisation set up exclusively for economic development of Scheduled Tribes. State-wise loan disbursed by NSTFDC since inception is given at **Annexure**.
- (b): There is no requirement of pre/post registration of beneficiary(ies) with Ministry of Tribal Affairs for availing loan from NSTFDC.
- (c): The Corporation provides financial assistance for income generation activities and marketing support assistance for economic upliftment of Scheduled Tribes all over the country including the north eastern region. The details of schemes of NSTFDC are as under:
- **Term Loan Scheme:** NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy / promoter contribution / margin money.
 - **Adivasi Mahila Sashaktikaran Yojana (AMSY):** This is an exclusive scheme for economic development of Scheduled Tribes Women. Under the scheme, NSTFDC, provides loan upto 90% for projects costing upto ₹2.00 lakh. Financial assistance under the scheme is extended at highly concessional rate of interest of 4% per annum.
 - **Micro Credit Scheme for Self Help Groups (MCF):** This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST member. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹ 5 Lakh per Self Help Group (SHG).
 - **Adivasi Shiksha Rinn Yojana (ASRY):** This is an Education loan scheme to enable the ST students to meet expenditure for pursuing technical and professional education including Ph.D. in India. Under this scheme, the Corporation provides financial assistance upto ₹10.00 lakh per eligible family at concessional rate of interest of 6% per annum.
 - **Margin Money Support Scheme for ST Entrepreneurs:** In order to finance projects under the Stand-Up India Scheme of Government of India, a separate scheme titled “Margin Money Support Scheme for ST Entrepreneurs” has been formulated in December 2020. Under this scheme, the eligible ST Entrepreneurs are allowed to avail financial assistance of NSTFDC to the extent of 15% of the total project cost under Stand-Up India Scheme.

Annexure referred to in reply to point (a) of LSUQ No. 2440 for answer on 13.12.2021

Sl. No.	State	2018-19		2019-20		2020-21		2021-22 (Upto 30.11.2021)		Total	
		Amount	No. of benefi.	Amount	No. of benefi.	Amount	No. of benefi.	Amount	No. of benefi.	Amount	No. of benefi.
1	Andhra Pradesh	781.72	139	1285.03	276	5022.24	12533	127.19	6	7216.18	12954.00
2	Andaman & Nicobar Islands	0.00	0	245.00	7501					245.00	7501.00
3	Arunachal Pradesh	324.25	3773			970.52	435	464.81	3980	1759.58	8188.00
4	Assam	4.92	12	58.20	167	5.00	2			68.12	181.00
5	Bihar							11.48	955	11.48	955.00
6	Chhattisgarh	533.55	363	932.16	3787	197.49	236	80.35	63	1743.55	4449.00
7	Goa	0.00	0							0.00	0.00
8	Gujarat	2329.32	7485	394.75	98	1442.03	8230	22.50	1053	4188.60	16866.00
9	Haryana	0.41	1							0.41	1.00
10	Himachal Pradesh	82.30	65	40.83	75	13.40	2			136.53	142.00
11	Jammu & Kashmir	1249.50	327	446.25	135	408.75	175	977.65	259	3082.15	896.00
12	Jharkhand	85.70	5	633.17	3767	1001.60	10752	1422.00	15523	3142.47	30047.00
13	Karnataka	26.89	34	47.38	1911	3109.08	3014			3183.35	4959.00
14	Kerala	143.39	107	128.31	89	298.76	192	203.82	168	774.28	556.00
15	Lakshwadeep	0.00	0							0.00	0.00
16	Madhya Pradesh	2014.57	2265	4176.26	13282	3360.10	5685	401.06	305	9951.99	21537.00
17	Maharashtra	9.43	11	1167.56	687	37.27	822	113.81	1002	1328.07	2522.00
18	Manipur	0.00	0			62.37	65			62.37	65.00
19	Meghalaya	3090.60	2329	1745.18	1412	4485.43	35016	301.03	1136	9622.24	39893.00
20	Mizoram	2136.81	1464	6459.22	4670	3324.18	1399	2258.79	7328	14179.00	14861.00
21	Nagaland	1582.23	10504	2413.22	51918	1098.72	48240	463.95	48201	5558.12	158863.00

22	Odisha	199.62	353	2298.15	11230	1794.44	22231	2398.72	29880	6690.93	63694.00
23	Rajasthan	1470.54	1364	2311.39	3993	2205.16	2664	10	523	5997.09	8544.00
24	Sikkim	0.92	1	253.30	100	82.11	21			336.33	122.00
25	Tamilnadu	47.32	65	28.50	2775	12.50	1609			88.32	4449.00
26	Telangana	10477.15	30417	2740.07	8661	5359.23	13065	26.55	1734	18603.00	53877.00
27	Tripura	1009.00	429	71.41	24	2216.28	1056	58.22	46	3354.91	1555.00
28	Uttarakhand	444.92	170	102.37	23	6.15	2			553.44	195.00
29	Uttar Pradesh	3.73	3			1.55	4			5.28	7.00
30	West Bengal	1283.30	9078	558.86	4250	275.64	2089	206.39	1607	2324.19	17024.00
31	Syndicate Bank	0.00	0							0.00	0.00
32	Trifed-DLH	0.00	0							0.00	0.00
	Total	29332.09	70764	28536.57	120831	36790.00	169539	9548.32	113769	104206.98	474903.00
